

[Shir Moinul Haque Chowdhury]

Messrs Braithwaite and Company  
(India) Limited, Calcutta.

- (ii) S.O. 1482 published in Gazette of India dated the 31st March 1971, regarding management of Messrs Gresham and Cravan of India (Private) Limited, Calcutta. [Placed in Library. See No. LT.843/71].

NOTIFICATION UNDER ESSENTIAL  
SERVICES MAINTENANCE ACT

SHRI MOINUL HAQUE CHOWDHURY : I beg to lay on the Table :—

A copy each of the following Notifications under sub-section (2) of section 2 of Essential Services Maintenance Act, 1968 :—

- (i) Notification No. S. O. 2917 published in Gazette of India dated the 7th August, 1971 declaring service connected with the supply of coke oven gas to the public in the State of West Bengal or with the production, storage of transmission of coke oven gas for the purpose of such supply, to be an essential service.
- (ii) Order published in Notification No. S.O. 2918 in Gazette of India dated the 7th August, 1971 prohibiting strikes in any service in the State of West Bengal connected with the supply of coke oven gas to the public or with the production storage or transmission of coke oven gas for the purpose of such supply. [Placed in Library. See No. LT-844/71].

SUMMARY OF BUDGET ESTIMATES,  
ETC. OF AIR-INDIA AND I.A.C.

THE MINISTER OF TOURISM AND  
CIVIL AVIATION (DR. KARAN SINGH):  
I beg to lay on the Table :—

A copy each of the following papers  
(Hindi and English versions) under sub-rule

(5) of rule 3 of the Air Corporations Rules 1954 :—

- (i) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1971-72.
- (ii) Summary of Actuals for the year 1969-70, Budget Estimates and Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of Air India. [Placed in Library. See No. LT.-845/71].
- (iii) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1971-72.
- (iv) Summary of Actuals for the year 1969-70, Budget Estimates and Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of Indian Airlines. [Placed in Library. See No. LT—845/71]

AIRCRAFT (SECOND AMDT.)  
RULES, ETC.

DR. KARAN SINGH : I beg to lay on  
the Table :—

- (i) A copy of the Aircraft (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 238 in Gazette of India dated the 20th February, 1971, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-846/71]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-847/71].

STATEMENT RE. SECURITY PRESS, DEWAS  
DISTRICT

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH) : I beg to lay on the Table a  
statement correcting the reply given on the  
9th July, 1971 to Unstarred Question No.  
4 55 regarding Security Press, Dewas  
district, Madhya Pradesh. [Placed in  
Library. See No. LT-848/71].